

Defective Case Register from 2025-04-10 to 2025-04-10

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/10882/2025	SUDHANSU SEKHAR DASH	2025-04-10	Name of trial court not tally with rej.order.
2	D-BLAPL/10846/2025	NIBEDITA MOHANTY	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-BLAPL/10834/2025	SUKANTA KUMAR NAYAK (2)	2025-04-10	Seal of the Jail Authority not visible.
4	D-BLAPL/10898/2025	SOUMYA RANJAN DAS	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no14 not neat and legible.
5	D-BLAPL/10884/2025	BIRAJA PRASAD NANDA	2025-04-10	1. Date of FIR, not correct in date chart and para.1 of petition.2. Age of petitioner no. 2 not tally with rejection order.
6	D-BLAPL/10835/2025	DEEPAK RANJAN PARIDA	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
7	D-BLAPL/10889/2025	ARIJEET MISHRA	2025-04-10	As per FIR., P.S.no. not correct in rej. order.
8	D-BLAPL/10843/2025	PRABIR KUMAR RAY	2025-04-10	Nomenclature not furnished in V.Nama.
9	D-BLAPL/10831/2025	SUDHANSU SEKHAR DASH	2025-04-10	Honble Court not tally with Rejection order and cause title.
10	D-BLAPL/10845/2025	AKSHAYA KUMAR SAHOO	2025-04-10	14-NOT PROPERLY INDEXED.
11	D-BLAPL/10852/2025	ABHILASH MISHRA	2025-04-10	14-NOT PROPERLY INDEXED.
12	D-BLAPL/10879/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-04-10	1. As per rejection order under Annexure-1, Nomenclature of the case (P.R.)not mentioned in the prayer of the petition.
13	D-RSA/13679/2025	GYANA RANJAN MAHAPATRA	2025-04-10	8-CAUSE TITLE NOT IN ORDER. 1.Appellant-1 added as Party vice deceased A-1 of the Lower Appellate Court not yet substituted in the L.A.Court. 2.The discrepancy in the name of R-5 of the L.A Court and R-6 of this appeal be reconciled.3.Address of R-20 and R-25 not furnished in the C.T of the Appeal Memo.
14	D-CMP/14320/2025	KOUSIK ANANDA GURU	2025-04-10	1..Name Of The Filing Advocate Not In Capital Letters In The appeal 2.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
15	D-CMP/14299/2025	CHITTA RANJAN PATTNAIK	2025-04-10	C /O of opp.parties15 16 and 17 are not furnished in c .m .p .
16	D-CMP/14355/2025	SWARUP KUMAR PATNAIK	2025-04-10	3-AUTHENTICATION FEE IS DEFICIENT. Annexure-4 is not a neat copy . 2 .A .fees of Rs .1.10 paisa not paid on annexure- 2 .

				Certified copy of annexure-1 not filed .
17	D-CMP/14407/2025	IN PERSON	2025-04-10	Cause title containing names of the parties not filed with certified copy filed under annexure- 1 .
18	D-BLAPL/10866/2025	SUBHASISH DAS	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 14 and 15 not neat.
19	D-WP(C)/14244/2025	SATYABADI MANTRY	2025-04-10	In cause title in place of consolidation of holding it is furnished constitution of holding .
20	D-CONTC/14582/2025	ADV	2025-04-10	SIGNATURE OF DEPONENT NOT MADE IN DECLARATION OF AFFIDAVIT .PUT UP FOR SR AFTER REMOVAL OF DEFECT
21	D-WP(C)/14083/2025	DILLIP KUMAR MOHAPATRA	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 18 20 21 22 24 25 26 27 28 29 30 31 32 51 52 64 68 69 70 71 72 73 75 76 79 80 81 82 89 and 94 not neat and legible.Date not tally vide annex-5 with Index.Paragraph not correctly mentioned in the affidavit.
22	D-WP(C)/14209/2025	PRAVAT KUMAR NAYAK	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking and annexures not properly arranged in index and reflected in petition. Annexures 1 to 7 not neat.
23	D-FAO/14079/2025	GIRIJA PRASAD DUTTA	2025-04-10	Period of Delay 31
24	D-WP(C)/14252/2025	SARADA DASH	2025-04-10	Page no 14 indicated as Annexure 4 in stead of Annex 3
25	D-CONTR/10502/2025	ABHIMANYU PARIDA	2025-04-10	1. PAGE NOS. 18 19 and 22 NOT LEGIBLE.2.UNDERTAKING FOR ODIA TRANSLATION and VERNACULAR CERTIFICATE NOT FILED.3. CONTR MAY NOT BE AROSE AGAINST J.M.F.C 4.IT MAY BE REGISTER AS CRLMP 5.NOT PROPERLY ADDRESS TO THE HONBLE COURT
26	D-CONTR/10511/2025	KALPATARU MISHRA	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-WP(C)/13959/2025	ANNADA PRASAD MOHANTY	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure 2 and 3 not correctly reflected in petition.Annexure 1 and2 not neat.
28	D-WP(C)/13812/2025	PRAVAT KUMAR NAYAK	2025-04-10	Annexure 3 not properly reflected in petition.
29	D-WP(C)/13716/2025	BYOMAKESH TRIPATHY	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not correctly mentioned in the I.A of the Affidavit.
30	D-WP(C)/13718/2025	ACHYUTANANDA PATTANAIK	2025-04-10	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- to be paid.
31	D-WP(C)/14448/2025	ABHISHEK DASH	2025-04-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OP no not correctly furnished para-1(page-3) para-9-(page-5) para-10 11(page-6)and date chart.
32	D-WP(C)/13726/2025	DEBENDRANATH MISRA	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.24 29 64 71 81 82 85 not neat.As per Index annex-6 not mentioned in the petition copy.
33	D-MACA/14360/2025	SOMNATH ROY	2025-04-10	Period of Delay 42 days 2. statutory deposit not made
34	D-MACA/14354/2025	SOMNATH ROY	2025-04-10	Period of Delay 42 days 2.statutory deposit not made
35	D-WP(C)/13740/2025	PRASANTA KUMAR NAYAK	2025-04-10	C Copy of annexure -6 not page marked.
36	D-WP(C)/13757/2025	KABIR KUMAR JENA	2025-04-10	1. Synopsis and Date Chart not alphabetic paginated in Index.
37	D-WP(C)/14200/2025	SARBESWAR BEHERA	2025-04-10	Page No 8 not neat and legible.
38	D-WP(C)/13759/2025	DIPTI RANJAN MOHAPATRA	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
39	D-WP(C)/14560/2025	SAMARENDRA BEURA	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Hologram of Rs 50/- not affixed in V.NAMA
40	D-WP(C)/13743/2025	PRASANTA KUMAR NAYAK	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 41 45 46 not neat.
41	D-CMP/14280/2025	PRASANTA KUMAR NANDA	2025-04-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Date of disposal in the reference certificate not furnished.2.O.Ps No -3 (a) to 3(h) being P.L.Rs of JDR No-1 not yet substituted in the Court Below.
42	D-WP(C)/13891/2025	GOUTAM KUMAR ROUSTRAY	2025-04-10	1.At the top of the Affidavit nomenclature of the case not correctly furnished in the main case and I.A..2.Annexure marking in the prayer not correct.3.Nomenclature not furnished in V.Nama.

43	D-RVWPET/8541/2025	AMITABH MISHRA	2025-04-10	1. Period of Delay 435 days.2.page 168 170 172 173 not legible
44	D-CONTC/13646/2025	ADV.	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-CONTC/13649/2025	BISWAJIT PASAYAT	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-ABLAPL/10863/2025	ARUPA NANDA DAS	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
47	D-WP(C)/13666/2025	BAMADEV BARAL	2025-04-10	Annexure -5 not neat and legible
48	D-WP(C)/13659/2025	KSHIROD KUMAR SAHOO	2025-04-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
49	D-WP(C)/13676/2025	CHAKRADHAR SINGH	2025-04-10	Declaration para not properly filled up
50	D-MACA/14237/2025	G.P.DUTTA	2025-04-10	Period of Delay 10 days
51	D-WP(C)/13691/2025	SURENDRA KUMAR GARTIA	2025-04-10	Page No 23 24 and 25 not neat and legible.
52	D-MACA/14248/2025	SRINIBAS MOHANTY	2025-04-10	1.c copy of judgement not filed, xerox copy filed
53	D-WP(C)/13669/2025	BAMADEV BARAL	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-RSA/14259/2025	NIRANJAN PRASAD PATRA	2025-04-10	1. Court Fee Rs.301.05 Payable Not Paid 2.Date of judgment mentioned in A-4 does not tally with the Index.2.Date mentioned in Being Aggrieved Portion be corrected.3 C.Copy of both the judgments not Page marked
55	D-MACA/14194/2025	SUBRAT SATPATHY	2025-04-10	1. Period of Delay 42 day
56	D-WP(C)/13675/2025	MADHAB LAL AGARWAL	2025-04-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Impugned order Dated 27.12.2021 vide annexure -2 wrongly marked in Index and Book mark.
57	D-MACA/14230/2025	GIRIJA PRASAD DUTTA	2025-04-10	1. Period of Delay 48 days
58	D-WP(C)/13680/2025	DILLIP KUMAR MOHAPATRA	2025-04-10	Annexure -1 series not neat and legible
59	D-WP(C)/13695/2025	BIJAY KUMAR MOHANTY	2025-04-10	Page no 12 not neat and legible.(Annexure -1)
60	D-CRLMC/10811/2025	SAILABALA JENA	2025-04-10	1.Page nos.197 and 248 not filed.2.Annex-2 not properly arranged. 3.Receipt Showing Serv.copy To CBI not Filed.
61	D-ABLAPL/10630/2025	JAYANTA KUMAR PADHI	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				PS case and G.R case number not tally with cause title and first para of the petition.Age of the petitioner not tally with affidavit and cause title
62	D-MATA/14268/2025	PRANAYA SWAIN	2025-04-10	1.certified copy not filed , xerox copy filed 2.good ground not furnished in certificate
63	D-ABLAPL/10658/2025	JYOTIRMAYA SAHOO	2025-04-10	As per index the petition and Book mark not correctly page marked.
64	D-ABLAPL/10660/2025	JYOTIRMAYA SAHOO	2025-04-10	As per index the petition and Book mark not correctly page marked.
65	D-WP(C)/14136/2025	BASUDEV BARIK	2025-04-10	Page No 19 20 and 21 not neat and legible
66	D-WP(C)/14138/2025	BASUDEV BARIK	2025-04-10	Page No 13 19 20 and 21 not neat and legible.
67	D-CRLMP/10839/2025	SUKANTA KUMAR NAYAK	2025-04-10	IN AFFIDAVIT THE PETITIONER NOT AUTHORISE BY OTHER PETITIONERS
68	D-WP(C)/14133/2025	BASUDEV BARIK	2025-04-10	Page No 19 20 and 21 not neat and legible
69	D-CRLA/10666/2025	SUBODH KUMAR MOHANTY	2025-04-10	Synopsis and date chart are not page marked in index .
70	D-CRLA/10686/2025	BISWAJIT NAYAK	2025-04-10	Put up for S.R. after redacting the names of relatives of the victim and informant from the appeal memo
71	D-WPCRL/10301/2025	SOUBHAGYA KUMAR RATH	2025-04-10	IT MAY BE REGISTERED AS CRLMP
72	D-BLAPL/10917/2025	PRATYUSHA NAIDU	2025-04-10	1.O.p.no 3 not signature on V.nama .
73	D-BLAPL/10918/2025	PRASANNA KUMAR MISHRA	2025-04-10	1.Properly not pagemark in index .2 p.S and P.S. case does not tally DATE CHART and cause title.3.ps and ps case mentioned in paragraph 3 does not tally with annexure 1.
74	D-WP(C)/14129/2025	SAROJANANDA MISHRA	2025-04-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
75	D-CMP/14405/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Authorisation of Petitioner No-5 to swear the affidavit not furnished.2. Page -49 is not available
76	D-CONTC/14013/2025	ADV.	2025-04-10	Put for SR after filing of copy of order passed in WP(C) no. 17067 of2024.
77	D-WP(C)/14387/2025	JNANESH MOHANTY	2025-04-10	.Receipt Showing Serv.copy To ct not Filed.
78	D-CONTC/13980/2025	ADV.	2025-04-10	PAGE NO. 15 NOT LEGIBLE
79	D-CONTC/14610/2025	ADV.	2025-04-10	ORIGINAL STATUS QUO ORDER WITH CAUSE TITLE BE ATTACHED WITH THIS PETITION THEN PUT UP FOR SR
80	D-ABLAPL/10684/2025	SURYAKANTA DASH	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Occupation of the deponent on affidavit not furnished.2. Page nos.11 not neat and legible.
81	D-ABLAPL/10675/2025	RUCHI RAJGARHIA	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no.8 not neatly legible.2.As per annex.1 , summon issued to petitioner father not found.
82	D-ABLAPL/10688/2025	RAKESH SAHU	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for further S.R. after properly page marked in Index and record.
83	D-RSA/14119/2025	BISWA PRAKASH DHAL	2025-04-10	1.Annexure-1 not yet Page Marked.
84	D-ABLAPL/10687/2025	RAGHUNATH DASMOHAPATRA	2025-04-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not correctly furnished.2. Paragraph no. not correctly furnished in the petition.
85	D-ABLAPL/10685/2025	RAKESH SAHU	2025-04-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Put up for further S.R.after properly page marked in Index and record.
86	D-ABLAPL/10667/2025	JYOTIRMAYA SAHOO	2025-04-10	Date of FIR , not correct in para.3 of petition.
87	D-WP(C)/14627/2025	JAYADEBA BEHERA	2025-04-10	Age of O.P No 5 to 7 not mentioned in the cause title. 2.In cause title opp. parties No 5 to 6 has been wrongly marked in place of 5 to 7 are resident of.....
88	D-ABLAPL/10673/2025	PRAVAT KUMAR MUDULI	2025-04-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 13 and 14 are not neatly legible.
89	D-CRLMP/10778/2025	JYOTIRMAYA SAHOO	2025-04-10	PAGE NO. 8 NOT LEGIBLE
90	D-WP(C)/13516/2025	SUSANTA KUMAR LENKA	2025-04-10	Opp No.1 not properly representative with address.
91	D-BLAPL/10833/2025	SUDHANSU SEKHAR DASH	2025-04-10	Honble Court not tally with Rejection order and cause title.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 10-04-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	FAO/187/2019	FAO/187/2019	MAHENDRA KUMAR SAHOO	OTHERS. DELAY OF 2238 DAYS 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	RVWPET/329/2019	RVWPET/329/2019	A.G.A.	OTHERS. DCF OF RS 6 /- TO BE PAID